COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 59 OF 2017 AND IA NOS. 165, 166 & 331 of 2017

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Shri Subhash Ananda Tambe & Ors. ... Appellant(s)

Vs.

State of Maharashtra (Ministry of Power) & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vinayak G.Kulkarni

Mr. Prateek Dhir

Counsel for the Respondent(s) : Mr. Vicky Madansing Pardesi,

Naib-Tehsildar for R-2

Mr. M.Y.Deshmukh

Mr. Chirke, Exe. Eng for MSETCL/R-3

Ms. Anjali Chandular Mr. Hasan Murtaza Mr. Sargar Rane for R-4

Mr. Buddy A.Ranganadhan for R-5/MERC

ORDER

Affidavit filed by Mr. Bhau Balu Galande on behalf of Respondent No.2 is taken on record. Let the copy be served on the other side.

List the matter on <u>17.05.2017</u> at 2.30 p.m.

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson